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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/92/(IB)/2017
NAME OF THE PETITIONER(S) : XIAN UPRISING TRADING CO.LTD
NAME OF THE RESPONDENT(S) : RAYALASEEMA COMMODITIES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1	B-R-Shankaralingam	Petitioner Counsel	Shankaralingam
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ORDER

Counsel for petitioner present and filed affidavit showing proof sending notice to the respondent by way of newspaper publication as per the order of this Bench dated 2.6.2017. No representation on behalf of the respondents. Counsel for petitioner has filed the affidavit and bank statement as per Sec.9(3)(b) & (c) of I&B Code, 2016. Put up on 19.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)